

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10699-10705/2023

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 08-07-2024 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Ms. Harshita Nigam, Adv.

Mr. Nandlal Kumar Mishra, Adv.
Mr. Sujoy Gaur, Adv.
Dr. Sushil Balwada, AOR
Ms. Priyanka Singh, Adv.

Ms. Maulshree Pathak, Adv.
Ms. Anuja Pethia, AOR

Mr. Dr. Rajeev Sharma, AOR

Ms. Archana Surve, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for substituted service has been filed in respect of respondent nos.3 and 5 and is allowed. Four weeks time, is granted to file proof of publication.

Respondent nos.2, 4, 6, 7 and 12 have already filed counter affidavit.

Ld. Counsel for respondent nos.1, 10, 11 and 13 seeks for time to file counter affidavit on behalf of said respondents. However, as per order dated 18.04.2024 opportunity has been declined.

Service is complete on respondent nos.8 and 9, but none has entered appearance.

List again on 23.08.2024

SUJATA SINGH
Registrar